

(c) The target fixed and achievements made are as follows :

| Scheme |   | 1993-94  | 1994-95 | 1995-96       |
|--------|---|--|---------|---------------|
| 1.     | Development of fresh water aqua-culture       |  |         |               |
|        | (a) Area covered (Ha)                         |  |         |               |
|        | Target :                                      | 1150   | 1150    | 1150          |
|        | Achievement :                                 | 1102   | 750     | 1150*         |
|        | (b) Fish Farmers                              |  |         |               |
|        | Training (nos.)                               |  |         |               |
|        | Tar. :  | 1150   | 1150    | 1150          |
|        | Achie. :                                      | 3090   | 2871    | 2500*         |
| 2.     | Fishery Training and extension                |  |         |               |
|        | Persons to be trained :                       |  |         | 200           |
|        | Achie. :                                      | -  | -       | 200*          |
| 3.     | Welfare of fishermen . construction of Houses |  |         |               |
|        | Tar. :  | -  | 114     | -             |
|        | Achie. :                                      | -  | 74      | -             |
| 4.     | Inland fisheries statistics                   |  |         |               |
|        | Tar. :  | Survey on assessment of resources and Production to be completed in 3 districts for all inland resources |         |               |
|        | Achie. :                                      | Survey on assessment of resources of beels in 3 districts completed.                                     |         |               |
|        | Tar   | Target   | Achie   | Achievement   |
|        |   |  |         | * provisional |

#### Inter State Council Sub-Committee

751. DR.T. SUBBARAMI REDDY : Will the Minister of HOME AFFAIRS be pleased to state

(a) whether the Government have decided to reconstitute and energise the Inter State Council Sub-Committee which was examining the implementation of the recommendations of the Sarkaria Commission

(b) if so, the details thereof and

(c) the time by which the committee is likely to submit its report on implementation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD MAQBOOL DAR) : (a) to (c) The Inter-State Council was set up in 1990 under article 263 of the Constitution with the following duties :

- (i) investigation and discussing such subjects in which some or all of the States or the Union and one or more of the States have a common interest, as may be brought up before it,
- (ii) making recommendations upon any such subject and, in particular, recommendations for the better coordination of policy and action with respect to that subject, and

(iii) deliberating upon such other matters of general interest to the States as may be referred by the Chairman of the Council

As decided in its first meeting held on 10th October 1990, a Sub-Committee of the Inter-State Council consisting of eight Chief Ministers and three Union Ministers was constituted to examine the recommendations of the Sarkaria Commission on Centre-State relations. The Sub-Committee held six meetings and completed discussion on 190 out of 247 recommendations, the Sub-Committee was required to submit its report by 30th June, 1996. Its term expired on 30th June, 1996. Its reconstitution and extension of term are under consideration.

#### New Delhi-Bhopal Shatabdi Express

752. SHRI BANWARI LAL PUROHIT : Will the Minister of RAILWAYS be pleased to state

(a) whether there is a demand to extend the existing New Delhi-Bhopal Shatabdi Express upto Nagpur and vice-versa,

(b) if so, whether the Government have conducted any survey about the feasibility to extend the Shatabdi Express upto Nagpur, and

(c) if so, the time by which it is likely to be extended?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) (a) Some representations have been received in this regard

(b) Since the Shatabdi Express is a day time intercity type of train and with the running time from New Delhi to Nagpur being over 13 hours in one direction, it would not be feasible to extend the New Delhi-Bhopal Shatabdi Express upto Nagpur

(c) Does not arise

#### Wagon Load

753. SHRI BASUDEB ACHARIA Will the Minister of RAILWAYS be pleased to state

(a) whether Eastern Railway has been denying to accept load less than of a full rake of outward consignments at the Howrah station,

(b) if so, the alternative arrangements made by the Eastern Railway for such freight traffic

(c) whether this decision is against the interest of the Railway finance as freight traffic revenue will go down, and

(d) if so, whether Government propose to review this policy and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) (a) No, Sir

(b) to (d) Do not arise.

[Translation]

#### Theft of Coal

754. SHRI KASHI RAM RANA Will the Minister of RAILWAYS be pleased to state

(a) the details of the cases of theft of coal and booked goods articles from the wagons in each Zone during the last year,

(b) the number of persons arrested in this connection and the value of the goods/articles recovered from them, and

(c) the concrete steps proposed to be taken to check such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) (a) and (b) A Statement is attached

(c) the following preventive measures are taken to check such thefts

- 1 Escorting of trains carrying coal and other valuable consignments over vulnerable sections as far as possible
- 2 Intensive beat patrolling in yards and other affected areas/section

3. Joint checking at interchange points to take stock of the conditions of wagons/seals, carrying consignments.

4. RPF armed pickets are posted/deployed in vulnerable sections as far as possible.

5. Plain clothed RPF personnel are also deployed to collect crime intelligence with a view to tracking down the criminals.

6. Based on criminal intelligence, raids and searches are conducted on the dens of criminals/receivers of stolen property in order to bring them to book

7. Dog squads are deployed for patrolling vulnerable yards and areas

8. Close coordination between RPF, GRP and Local Police is maintained at various levels to apprehend criminals and receivers of stolen property.

#### STATEMENT

(a) and (b) Details of the cases of theft of coal and booked good from the wagons over Indian Railways during the financial year 1995-96

| Zones | No. of Cases | Value of Property  |                       | Persons Arrested |
|-------|--------------|--------------------|-----------------------|------------------|
|       |              | Stolen<br>(in Rs.) | Recovered<br>(in Rs.) |                  |
| C.R.  | 91           | 23990              | 23990                 | 136              |
| E.R.  | 326          | 856501             | 908148                | 343              |
| N.R.  | 59           | 492008             | 2095                  | 18               |
| N.E.  | 35           | 21435              | 21435                 | 54               |
| N.F.  | 7            | 1260               | 1260                  | 11               |
| S.R.  | -            | -                  | -                     | -                |
| S.C.  | 2            | 8700               | 8700                  | 17               |
| S.E.  | 54           | 295191             | 294591                | 130              |
| W.R.  | 2            | 440                | 440                   | 6                |
| Total | 576          | 1699525            | 1260659               | 715              |

#### Theft of Booked Consignment (excluding coal)

| Zones | No. of Cases | Value of Property  |                       | Persons Arrested |
|-------|--------------|--------------------|-----------------------|------------------|
|       |              | Stolen<br>(in Rs.) | Recovered<br>(in Rs.) |                  |
| 1     | 2            | 3                  | 4                     | 5                |
| C.R.  | 394          | 3493812            | 1027534               | 89               |
| E.R.  | 2383         | 10821990           | 878559                | 95               |
| N.R.  | 887          | 4977524            | 2126688               | 333              |
| N.E.  | 558          | 2259136            | 365111                | 27               |